

(ii) **Need to provide funds and accord sanction for construction of across Thungabhadra river**

SHRIMATI BASAVA RAJESWARI (Bellary): The proposed bridge across Thungabhadra river connects four districts, that is, Chitradurga, Bellary, Dharwad and Raichur districts and reduces distance by eighty kilometres. It also connects State Highway, which is a very important road, and is beneficial to the people of four districts including Bellary. The Hon. Minister for Surface Transport had accorded permission to take up this work during the current year under State Fund or with the assistance of CRF, but no action has yet been taken nor the funds under CRF programme have been provided. I, therefore, urge the Central Government to see that permission for construction of this bridge is accorded during the current year and funds are also provided under CRF programme.

(iii) **Need to introduce Boeing Service to Lilabari, Assam**

SHRI BALIN KULI (Lakhimpur): At present Vayudoot service is available between Guwahati and Lilabari, Lakhimpur. But the service is very irregular. Sometimes it operates and at times it does not, which causes great inconvenience to the travelling public and specially the Members of Parliament who are put to disadvantageous position, because without any prior intimation, the flight is cancelled at the eleventh hour and, as a result, they miss the connecting flight from Guwahati. In order to cater to the need of the people of that area, introduction of Boeing Service is essential. The present air-field at Lilabari may be improved so that Boeing service can be operated. This is a long-standing demand of the people of that area.

Therefore, I urge the Central Govern-

ment to introduce the Boeing service to Lilabari, Assam.

(iv) **Need to prepare Telephone bills in Hindi**

[*Translation*]

DR. LAL BHADUR RAWAL (Hathras): The policy of the Government of India has been to promote maximum use of Hindi language in all the Central Government offices situated in Hindi speaking areas. There was a time when all the telephone Bills were prepared by hand. According to the policy formulated by the Government many offices of Central Government started preparing telephone Bills by hand in Hindi. Again when the process of preparing them by Adrema machine started the language used in the Bill was English owing to the reason that at that time the plates were prepared in English. Later, on the persistent demand made by the public institutions along with the effort put in by the Government, arrangement to prepare the plates in Hindi was done. Consequently the offices in which this kind of an arrangement was made the practices of preparing telephone Bills in Hindi started once again. After the advent of computer the earlier practice of bills being prepared in Hindi abandoned on the pretext that computers were fed in English. This situation continues till date.

The Government has taken a policy decision to this effect that *Devnagari* script can also be used along with English. Computers which can work in Hindi are also being manufactured in the country. Still it is a cause of distress to the consumers of Hindi speaking areas and to adverse to the language policy of the Government. When we raised this issue and drew the attention of Delhi Mahanagar Telephone Corporation Limited towards it they informed in their reply that "telephone